



\$~17 to 24

## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 131/2018

DR. ALOYS WOBBEN

.....Plaintiff

Through: Mr. Pravin Anand, Mr. Shrawan

Chopra and Mr. Achyut Tewari,

Advs.

M: 8604633567

versus

WIND WORLD INDIA LTD.

....Defendant

Through: Ms. Sunder Khatri, Ms. Shital Khatri,

Mr. Naman Khatri, Mr. Ravi Grover and Ms. Puja Chaurasia, Advs. for RP

(Through VC)

18

+ CS(COMM) 156/2018, CC 58/2010 & I.A. 17437/2023

DR. ALOYS WOBBEN

.....Plaintiff

Through: Mr. Pravin Anand, Mr. Shrawan

Chopra and Mr. Achyut Tewari,

Advs.

M: 8604633567

versus

SH.YOGESH MEHRA & ORS.

....Defendants

Through: Ms. Sunder Khatri, Ms. Shital Khatri,

Mr. Naman Khatri, Mr. Ravi Grover and Ms. Puja Chaurasia, Advs. for RP

(Through VC)

Mr. Harshit Bhoi, Adv. for D-1 & 2.

19

+ CS(COMM) 161/2018 & CC 84/2015

DR. ALOYS WOBBEN

.....Plaintiff





Through: Mr. Pravin Anand, Mr. Shrawan

Chopra and Mr. Achyut Tewari,

Advs.

M: 8604633567

versus

YOGESH MEHRA & ORS. .....Defendants

Through: Ms. Sunder Khatri, Ms. Shital Khatri,

Mr. Naman Khatri, Mr. Ravi Grover and Ms. Puja Chaurasia, Advs. for RP

(Through VC)

Mr. Harshit Bhoi, Adv. for D-1 & 2.

20

+ CS(COMM) 286/2018

ALOYS WOBBEN .....Plaintiff

Through: Mr. Pravin Anand, Mr. Shrawan

Chopra and Mr. Achyut Tewari,

Advs.

M: 8604633567

versus

K.S OILS LIMITED & ORS. ....Defendants

Through: Ms. Sunder Khatri, Ms. Shital Khatri,

Mr. Naman Khatri, Mr. Ravi Grover and Ms. Puja Chaurasia, Advs. for RP

(Through VC)

21

+ CS(COMM) 296/2018

ALOYS WOBBEN .....Plaintiff

Through: Mr. Pravin Anand, Mr. Shrawan

Chopra and Mr. Achyut Tewari,

Advs.

M: 8604633567

versus





## AMTECH ELECTRONICS(INDIA) LIMITED & ORS.

....Defendants

Through: Ms. Sunder Khatri, Ms. Shital Khatri,

Mr. Naman Khatri, Mr. Ravi Grover and Ms. Puja Chaurasia, Advs. for RP

(Through VC)

22

+ CS(COMM) 312/2018 & I.A. 17477/2023

**ENERCON GMBH** 

.....Plaintiff

Through: Mr. Pravin Anand, Mr. Shrawan

Chopra and Mr. Achyut Tewari,

Advs.

M: 8604633567

versus

WIND WORLD INDIA LTD.

....Defendant

Through: Ms. Sunder Khatri, Ms. Shital Khatri,

Mr. Naman Khatri, Mr. Ravi Grover and Ms. Puja Chaurasia, Advs. for RP

(Through VC)

Mr. Harshit Bhoi, Adv. for D-1 & 2.

23

+ CS(COMM) 367/2018

**ALOYS WOBBEN** 

.....Plaintiff

Through: Mr. Pravin Anand, Mr. Shrawan

Chopra and Mr. Achyut Tewari,

Advs.

M: 8604633567

versus

VAAYU(INDIA) POWER CORPORATION PRIVATE LTD & .....Defendants

Through: Ms. Sunder Khatri, Ms. Shital Khatri,

Mr. Naman Khatri, Mr. Ravi Grover and Ms. Puja Chaurasia, Advs. for RP





(Through VC)

Mr. Harshit Bhoi, Adv. for D-3 & 4

24

+ CS(COMM) 370/2018

ALOYS WOBBEN .....Plaintiff

Through: Mr. Pravin Anand, Mr. Shrawan

Chopra and Mr. Achyut Tewari,

Advs.

M: 8604633567

versus

SAVITA OIL TECHNOLOGIES LIMITED & ORS. ....Defendants

Through: Ms. Sunder Khatri, Ms. Shital Khatri,

Mr. Naman Khatri, Mr. Ravi Grover and Ms. Puja Chaurasia, Advs. for RP

(Through VC)

**CORAM:** 

HON'BLE MS. JUSTICE MINI PUSHKARNA

ORDER 22.08.2024

**%** 

- 1. An adjournment slip has been moved on behalf of the plaintiff.
- 2. Accordingly, re-notify on 16<sup>th</sup> October, 2024.

MINI PUSHKARNA, J

**AUGUST 22, 2024/kr**